

IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Civil Miscellaneous Appellate Jurisdiction)
M.A. No. 151 of 2020

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Vijay Yadav **Appellant**
Versus
Kalim Ahmad & Others **Respondents**

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

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For the Appellant : Mr. Arvind Kr. Lall, Advocate.
For the Respondents :
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04/05.04.2021.

Learned counsel for the appellant has prayed for two weeks' time to remove the defect nos. 1 i.e. copy may be served to respondent no.3 as pointed out vide Stamp reporting dated 16.06.2020.

Considering the same, put up this case after the removal of defect(s).

(Kailash Prasad Deo, J.)

Jay/-